

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**SUPPLEMENTARY CAUSE LIST**

Date: 27<sup>th</sup> August, 2015

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASE OF COURT NO. 1</b>			
<b>FOR HEARING</b>			
1.	Original Application No. 145/2015 (M.A No. 430/2015)	D.K. Joshi  Vs  Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Mr. Sudhir Kulshreshtha, Mr. Avijit Bhushan, Advs. for R–7&10 Mr. I.K. Kapila, Adv. for R-9 Mr. Ajit Sharma, Adv. for R–12

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